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Title: Papers laid on the Table of the House by Ministers/members.

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MADAM SPEAKER: Now Papers to be laid on the Table.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2011-2012.

(ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7678/15/12)

(b) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2011-2012.

(ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7679/15/12)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2011-2011.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2011-2011, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2011-2011.

(Placed in Library, See No. LT 7680/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7681/15/12)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatama Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatama Gandhi Institute of Medical Sciences and Kasturba Hospital, Wardha, for the year 2011-2012.

(Placed in Library, See No. LT 7682/15/12)

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 20 of the Dentists Act, 1948:-

(i) The Dental Council of India (Establishment of New Dental Colleges, Opening of New or Higher Course of Study or Training and increase of Admission Capacity in Dental Colleges) (4th Amendment) Regulations, 2006 (Hindi and English versions) published in Notification No. DE-22-2012 in Gazette of India dated 22nd May, 2012.

(ii) The Dental Council of India Revised BDS Course (5th Amendment) Regulations, 2007 (Hindi and English versions) published in Notification No. DE-22-2012 in Gazette of India dated 1st June, 2012.

(iii) The Dental Council of India Revised MDS Course (2nd Amendment) Regulations, 2007 (Hindi and English versions) published in Notification No. DE-22-2012 in Gazette of India dated 1st June, 2012.

(Placed in Library, See No. LT 7683/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shri Dinsha Patel, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 2011-2012.

(2) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7684/15/12)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table a copy of the Protection of Children from Sexual Offences Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 823(E) in Gazette of India dated 14th November, 2012 under sub-section (3) of Section 45 of the Protection of Children from Sexual Offences Act, 2012.

(Placed in Library, See No. LT 7685/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): On behalf of Shri Srikant Jena, I beg to lay on the Table a copy of the National Pharmaceuticals Pricing Policy, 2012 (NPPP-2012) (Hindi and English versions).

(Placed in Library, See No. LT 7686/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7687/15/12)

(b) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2011-2012.

(ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7688/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

(i) The Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for Natural Gas Pipelines) Amendment Regulations, 2012 published in Notification No. F. No. REG/T4S/NGPL/1/2012 in Gazette of India dated 3rd September, 2012.

(ii) The Petroleum and Natural Gas Regulatory Board (Eligibility Conditions for Registration of Liquefied Natural Gas Terminal) Rules, 2012 published in Notification No. G.S.R. 805(E) in Gazette of India dated 31st October, 2012.

(Placed in Library, See No. LT 7689/15/12)

(3) A copy of the Liquefied Petroleum Gas (Regulation of Supply and Distribution) Amendment Order, 2012 (Hindi and English versions) published in Notification No. G.S.R. 647(E) in Gazette of India dated 23rd August, 2012 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 7690/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2011-2012.

(ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2011-2012, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 7691/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 30 of the Securities and Exchange Board of India Act, 1992.

(i) The Securities and Exchange Board of India (Depositories and Participants) (Amendment) Regulations, 2012 published in Notification No. LAD-NRO/GN/2012-13/15/20426 in Gazette of India dated 11th September, 2012.

(ii) The Securities and Exchange Board of India (Mutual Funds) (Second Amendment) Regulations, 2012 published in Notification No. LAD-NRO/GN/2012-13/17/21502 in Gazette of India dated 26th September, 2012.

(iii) The Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Third Amendment) Regulations, 2012 published in Notification No. LAD-NRO/GN/2012-13/12/18951 in Gazette of India dated 24th August, 2012.

(iv) The Securities and Exchange Board of India (Issue and Listing of Debt Securities) (Amendment) Regulations, 2012 published in Notification No. LAD-NRO/GN/2012-13/19/5392 in Gazette of India dated 12th October, 2012.

(Placed in Library, See No. LT 7692/15/12)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7693/15/12)

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R.676 (E) published in Gazette of India dated 10th September, 2012, together with an explanatory memorandum regarding inclusion of inland Container Depot, Irungattukottai, SIPCOT Industrial Park, Kattrambakkam Village, Sriperumbudur Taluk, Kanchipuram District, Tamil Nadu in the list of ports from where imports and exports are permitted under the customs notifications issued for implementing the Export Promotion Schemes.

(ii) S.O.2716(E) published in Gazette of India dated 14th November, 2012, together with an explanatory memorandum making certain amendments in Notification No. 36/2001-Cus.,(N.T.) dated 3rd August, 2001.

(iii) S.O.2719(E) published in Gazette of India dated 16th November, 2012, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of imported and export goods.

(iv) S.O.2661(E) published in Gazette of India dated 31st October, 2012, together with an explanatory memorandum making certain amendments in Notification No. 36/2001-Cus.,(N.T.) dated 3rd August, 2001.

(v) S.O.2669(E) published in Gazette of India dated 1st November, 2012, together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of imported and export goods.

(Placed in Library, See No. LT 7694/15/12)

(5) A copy of the 19th Progress Report (Hindi and English versions) on the action taken pursuant to the recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto, December, 2012.

(Placed in Library, See No. LT 7695/15/12)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics-Delhi School of Economics, Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics-Delhi School of Economics, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7696/15/12)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7697/15/12)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2011-2012.

(Placed in Library, See No. LT 7698/15/12)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7699/15/12)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7700/15/12)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bangalore, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bangalore, for the year 2011-2012.

(Placed in Library, See No. LT 7701/15/12)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2011-2012, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2011-2012.

(Placed in Library, See No. LT 7702/15/12)

(13) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 23A of the Regional Rural Banks Act, 1976:-

(i) S.O.2664(E) published in Gazette of India dated 1st November, 2012, regarding amalgamation of Madhya Bharat Gramin Bank, Sharda Gramin Bank and Rewa Sidhi Gramin Bank as Madhyanchal Gramin Bank.

(ii) S.O.2665(E) published in Gazette of India dated 1st November, 2012, regarding amalgamation of Narmada Malwa Gramin Bank and Jhabua Dhar Kshetriya Gramin Bank as Narmada Jhabua Gramin Bank.

(iii) S.O.2666(E) published in Gazette of India dated 1st November, 2012, regarding amalgamation of Nainital Almora Kshetriya Bank and Uttaranchal Gramin Bank as Uttarakhand Gramin Bank.

(iv) S.O.2667(E) published in Gazette of India dated 1st November, 2012, regarding amalgamation of Cauvery

Kalpatharu Grameena Bank, Chikmagalur Kodagu Grameena Bank and Visveshvaraya Grameena Bank as Kavery Grameena Bank.

(v) S.O. 2668(E) published in Gazette of India dated 1st November, 2012, regarding amalgamation of Rushikulya Gramya Bank and Utkal Gramya Bank as Utkal Grameen Bank.

(Placed in Library, See No. LT 7703/15/12)

(14) A copy of the Notification No.G.S.R.758(E) (Hindi and English versions) published in Gazette of India dated 10th October, 2012, together with an explanatory memorandum regarding provisions of Section 28AAA of the Customs Act, 1962 shall be applicable in regard to like matters in respect of the duties imposed by Section 3 of the Central Excise Act, 1944 under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 7704/15/12)

(15) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of Regional Rural Banks for the year ended 31st March, 2012.

(Placed in Library, See No. LT 7705/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): I beg to lay on the Table:-

(1) A copy of the Homoeopathy (Minimum Standards of Education) (Amendment) Regulations, 2002 (Hindi and English versions) published in Notification No.F.12-4/91-CCH(Pt.) in Gazette of India dated 12th September, 2002 under sub-section (2) of Section 33 of the Homoeopathy Central Council Act, 1973 together with a corrigendum thereto published in Notification No. F. 12-4/91-CCH(Pt.) dated 27th September, 2002.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7706/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2011-2012, along with Audited Accounts.

(Placed in Library, See No. LT 7707/15/12)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Mumbai, for the year 2011-2012, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Institute for Population Sciences, Mumbai, for the year 2011-2012.

(Placed in Library, See No. LT 7708/15/12)

(3) A copy each of the following Annual Reports (Hindi and English versions) for the year 2011-2012 along with Audited Accounts in respect of the following centres:-

- (i) Population Research Centre (Institute for Social and Economic Change), Bangalore.
(Placed in Library, See No. LT 7709/15/12)
- (ii) Population Research Centre (Maharaja Sayajirao University of Baroda), Vadodara.
(Placed in Library, See No. LT 7710/15/12)
- (iii) Population Research Centre (Utkal University), Bhubaneswar.
(Placed in Library, See No. LT 7711/15/12)
- (iv) Population Research Centre (Centre for Research in Rural and Industrial Development), Chandigarh.
(Placed in Library, See No. LT 7712/15/12)
- (v) Population Research Centre (Punjab University), Chandigarh.
(Placed in Library, See No. LT 7713/15/12)
- (vi) Population Research Centre (Institute of Economic Growth), Delhi.
(Placed in Library, See No. LT 7714/15/12)
- (vii) Population Research Centre (JSS Institute of Economic Research), Dharwad.
(Placed in Library, See No. LT 7715/15/12)
- (viii) Population Research Centre (Gandhigram Institute of Rural Health and Family Welfare Trust), Gandhigram.
(Placed in Library, See No. LT 7716/15/12)
- (ix) Population Research Centre (Guwahati University), Guwahati.
(Placed in Library, See No. LT 7717/15/12)
- (x) Population Research Centre (University of Lucknow), Lucknow.
(Placed in Library, See No. LT 7718/15/12)
- (xi) Population Research Centre (Patna University), Patna.
(Placed in Library, See No. LT 7719/15/12)

(xii) Population Research Centre (Gokhale Institute of Politics and Economics), Pune.

(Placed in Library, See No. LT 7720/15/12)

(xiii) Population Research Centre (Dr. Harisingh Gour University), Sagar.

(Placed in Library, See No. LT 7721/15/12)

(xiv) Population Research Centre (Himachal Pradesh University), Shimla.

(Placed in Library, See No. LT 7722/15/12)

(xv) Population Research Centre (University of Kashmir), Srinagar.

(Placed in Library, See No. LT 7723/15/12)

(xvi) Population Research Centre (University of Kerala), Thiruvananthapuram.

(Placed in Library, See No. LT 7724/15/12)

(xvii) Population Research Centre (Mohanlal Sukhadia University), Udaipur.

(Placed in Library, See No. LT 7725/15/12)

(xviii) Population Research Centre (Andhra University), Visakhapatnam.

(Placed in Library, See No. LT 7726/15/12)

(4) A copy each of the Review (Hindi and English versions) by the Government of the working of the above Eighteenth Institutes for the year 2011-2012.

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